

**IN THE HIGH COURT OF BOMBAY AT GOA**

**LD-VC-CW- 257-2020**

**Gregory Daniel B. Shah  
Thr. POA Keshawanand  
Devidas Morajkar**

**..... Petitioner**

**V e r s u s**

**State of Goa,  
Thr. Chief Secretary  
and anr.**

**..... Respondents**

Adv. Shivan Desai for the Petitioner.  
Mr. D. J. Pangam, Advocate General with Mr. P. Arolkar, Addl. Government  
Advocate for the Respondents.

**CORAM: DAMA SESHADRI NAIDU, J.  
DATE: 5th November, 2020.**

**ORDER:**

Post the matter on 26/11/2020.

**DAMA SESHADRI NAIDU, J.**

**AP/-**